

proposals. I shall fervently appeal to the Ministry of Finance to carve out some fund outside the Plan Scheme for having a high-level bridge over river Ganga near Sultanganj. The Finance Minister may like to convene an Inter-Departmental meeting of the Union Government and give this proposal a shape. Non-plan sectoral assistance has already been given to Assam and other States for schemes like this.

(iv) NEED FOR PLANTING TREES ALONG EITHER SIDE OF NATIONAL HIGHWAYS IN THE COUNTRY.

श्री वृद्धि चन्द्र जैन (बाढ़मेर): उपाध्यक्ष महोदय, देश में ऐसे कई राष्ट्रीय राजमार्ग हैं, जिनके दोनों ओर पेड़ न लगे होने से उक्त राजमार्गों की सुन्दरता एवं सुदृढ़ता स्थापित नहीं हो पाती और वनरोपण कार्यक्रम की सफलता में भी रुकावट आती है और पर्यावरण भी सुधर नहीं पाता।

देश में राष्ट्रीय राजमार्ग 15, जो कि पठानकोट से कांडला तक है और जिसमें मरुभूमि का बहुत अधिक क्षेत्र आता है, के बहुत से भाग में दोनों ओर पेड़ न होने से उक्त राजमार्ग की सुन्दरता एवं सुदृढ़ता के साथ-साथ पर्यावरण को भी बहुत बाधा पहुँचती है।

केन्द्रीय कृषि विभाग उक्त सड़कों के दोनों ओर पेड़ लगाने की जिम्मेदारी नहीं लेता और न केन्द्रीय परिवहन विभाग ही इसके लिए राशि की व्यवस्था करता है, जिसके कारण राष्ट्रीय राजमार्ग नं० 15 की बड़ी अवहेलना हुई है।

अतः केन्द्रीय परिवहन विभाग से आग्रह-पूर्वक निवेदन है कि वह राष्ट्रीय राजमार्गों के दोनों ओर पेड़ लगाने के लिए आवश्यक राशि का प्रावधान करे, ताकि छठी पंच-

वर्षीय योजना-काल में सन् 1985 तक सभी राजमार्ग विशेषतः राष्ट्रीय राजमार्ग 15 के दोनों ओर पेड़ लगाए जा सकें।

(v) NEED FOR PUBLISHING A CHEAPER EDITION OF 'Rabindra Rachanavali' IN BENGALI.

SHRI SATYAGOPAL MISRA (Tamluk): Sir, thousands of Rabindra lovers in the country and abroad are very much eager to have a personal copy of the cheap edition of Rabindra Rachanavali - complete works of Rabindranath Tagore. Rabindranath is the only genius among the Indians who achieved the Nobel Prize in literature. During the struggle for independence his writings created inspiration among those who fought to end the colonial rule in the country. In every sphere of art and literature his contribution is remembered with great respect and love by people of all hues.

A large section of people, particularly Bengali-speaking people living in different parts of the world, are very much willing to have cheap editions of Rabindra Rachanavali. Viswa-Bharati, a publisher in West Bengal, has published in different volumes complete works of Rabindranath Tagore but the said publication is very costly and is out of the reach of people. On the eve of the centenary year of Rabindranath, the State Government of West Bengal published the cheap edition of Rabindra Rachanavali, but that was limited in number and it failed to fulfil the needs of the huge number of Rabindra-lovers. In recent years, the Left-Front Government of West Bengal has made another attempt to publish Rabindra Rachanavali for the second time, but again the number is limited because the resources of the State Government are also limited. Hence, a huge number of people has been wanting to have complete works of Tagore, and efforts should be made to make this available to them.

I, therefore, urge upon the Government of India to come forward with a decision to publish cheaper edition of Rabindra Rachanavali in Bengali. The huge number of Rabindra-lovers are eagerly awaiting for the immediate decision of the Central Government in this respect.

(vi) **ALLEGED UNAUTHORISED IMPORT OF POLYESTER FILAMENT IN THE COUNTRY.**

SHRI RATANSINH RAJDA (Bombay South) : Synthetic textile industry and decentralised art silk industry, especially silk and art silk mills, and art silk weaving industry are very much perturbed at allowing of unauthorised import of polyester filament yarn by cotton textile mills in huge quantity involving foreign exchange worth crores of rupees, against the laid down policy of the Government. It appears that some industrial magnates from cotton textile mills wielded undue influence and persuaded the Textile Commissioner, Bombay to permit them to import polyester filament yarn under O.G.L. as actual users. The Textile Commissioner issued press note allowing import of partially and fully oriented polyester filament yarn by cotton textile mills which was previously allowed to texturisers, crimpers and units having licence under 23(5) of Schedule 1 of the Industries (Development and Regulation) Act, 1951. This press note connived at letter No. 16(14)/IL/73/MP/495 issued by the office of the Textile Commissioner to cotton textile mills to get endorsement and separate licence under 23 (5) from the Ministry of Industry for 100% use of polyester filament yarn. It is learnt that even the Director, Department of Textiles, Ministry of Commerce, objected to, the aforesaid press note without obtaining formal approval of the Government of India. Fortunately, Custom authority stopped the con-

signment of POY/PFY (partially and fully oriented polyester filament yarn) illegally imported by some industrial establishments in Bombay as their industrial licence was not valid for the import of items under 23 (5) of the Schedule 1 of Industries (Development and Regulation) Act, 1951. The Collector of Customs issued show cause notices to defaulting mills importing POY/PFY in contravention of the prohibitions under clause 3 of the Imports (Control) Order, 1955. The said consignments were released under Bond by the Collector of Customs, probably under pressure from some quarters.

In the meantime, the then Minister for Commerce announced at a Press Conference in Bombay categorically that the question of merging units of 23 (1) and 23 (5) into one fold does not arise i. e. the Cotton Textile Mills and Artsilk units cannot be merged together. It is surprising that despite clear policy statement by the Commerce Minister the Textile Commissioner suggested to merge units under 23 (1) and 23 (5) into one fold. It is quite understandable that the Directorate General of Technical Development (DGTD) and the Secretary of the Industry Department raised objection to such move.

It is essential that the serious breach of laid down policy should be rectified and a thorough inquiry into the whole affair should be instituted so that healthy practice and guidance emerges ultimately and culprits are brought to book and the country is saved from suffering a loss of foreign exchange worth crores of rupees.

(vii) **REPORTED KILLING OF TWO HARIJANS IN VILLAGE MOHANPURA OF ALIGARH DISTRICT IN U. P.**

श्री मंगल राम प्रेमी (बिजनौर) :
मान्यवर, मैं इस सम्मानित सदन के माध्यम